

Date 28.5.2009

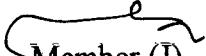
O.A. No.105/2006

Hon'ble Sri M. Kanthaiah, Member (J)
Hon'ble Sri A.K. Mishra, Member (A)

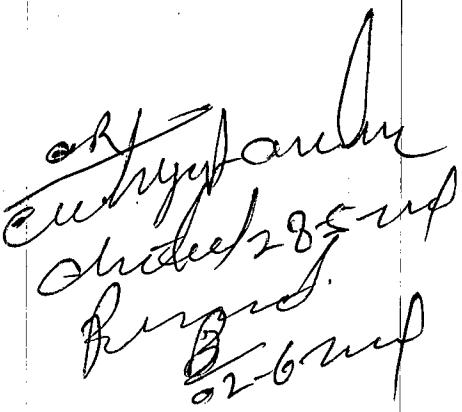
App: None
Res: Sri K.K.Shukla

This is the matter of 2006 and there is no representation on behalf of the applicant. It shows that applicant is not interested to prosecute the O.A. Hence O.A. is dismissed for non prosecution.


Member (A)


Member (J)

HLS/-


K. Kanthaiah
28/5/09
R. K. Mishra
28/5/09